

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-42/1996(Pt.)/335 /A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Sanjay Hazarika,
District and Sessions Judge,
Hailakandi.

Dated Guwahati the 24th January, 2022.

Sub: Casual leave with **Station leave permission.**

Ref:- Your letter No. JHD-I/2022/10/205, dtd. 20.01.2022.

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 24.01.2022 with headquarter leave permission, from the evening of 21.01.2022 till the morning of 25.01.2022**, has been granted. The next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-42/96(Pt.)/336/A, dated , 24-01-2022

Copy to :

1/ The Project Manager, Gauhati High Court.


JT.REGISTRAR (VIGILANCE)

Rda